

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
LOK SABHA  
UNSTARRED QUESTION NO. 1838  
ANSWERED ON 10/02/2026

**SURVEY OF VILLAGES ABADI & MAPPING WITH IMPROVISED  
TECHNOLOGY IN VILLAGES**

1838: SHRI T R BAALU

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of technology used in the Survey of Villages Abadi & Mapping with Improvised Technology in Villages (SVAMITVA) to establish clear ownership of property in rural areas;
- (b) the number of ownership cases have been established under this Scheme since its launching along with the details of beneficiaries thereof, State-wise; and
- (c) whether the Government proposes to expand the Scheme to cover all States and if so, the details thereof?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) Under the Survey of Villages Abadi and Mapping with Improvised Technology in Village Areas (SVAMITVA) Scheme, modern drone-based aerial survey technology and Continuously Operating Reference Stations (CORS) network is used to map Abadi areas of villages. The survey process includes generation of high-resolution orthorectified images, preparation of geo-referenced maps, ground verification with participation of local authorities and villagers, and resolution of objections before issuance of Property Cards by the State Government. The maps created under SVAMITVA Scheme are of high resolution (1:500 scale) with an accuracy of upto 5cms. This technology-driven approach enables accurate demarcation of property boundaries and supports the establishment of clear ownership records in rural areas.

(b) and (c) Since the launch of the Scheme, 3.06 crore Property Cards have been generated for 1.86 lakh villages (details at **Annexure-I**). As on date, 31 States/UT have been onboarded for SVAMITVA Scheme.

**Annexure-I**

Annexure referred to in reply to part (b) and (c) of the Lok Sabha Unstarred Question No. 1838 to be answered on 10.02.2026 regarding SURVEY OF VILLAGES ABADI & MAPPING WITH IMPROVISED TECHNOLOGY IN VILLAGES

**State/UT wise details of property cards prepared as on date**

States/UTs	Property Cards prepared (villages)	Number of Property Cards prepared
Andaman and Nicobar Islands	141	7409
Andhra Pradesh	908	384336
Arunachal Pradesh	0	0
Assam	0	0
Chhattisgarh	2557	196757
Dadra and Nagar Haveli and Daman and Diu	75	4397
Delhi	0	0
Goa	410	672646
Gujarat	10122	1658089
Haryana	6260	2515646
Himachal Pradesh	364	5419
Jammu and Kashmir	1294	43910
Jharkhand	0	0
Karnataka	4930	1038215
Kerala	0	0
Ladakh	225	18788
Lakshadweep Islands	10	13563
Madhya Pradesh	39474	6565879
Maharashtra	22609	3758310
Manipur	0	0
Mizoram	30	4041
Odisha	43	1716
Puducherry	92	2801
Punjab	319	43922
Rajasthan	15163	1443423
Sikkim#	0	0
Tamil Nadu	0	0
Telangana	0	0
Tripura	893	571783
Uttar Pradesh	72938	11412927
Uttarakhand	7441	278229
<b>Total</b>	<b>186298</b>	<b>30642206</b>